

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **05<sup>th</sup>** day of **April**, 2018

Present :

**Hon'ble Dr. Murtaza Ali, Member-J**

Original Application No.330/00332/2018

Mukesh Babu aged about 38 years, S/o Late Ram Charan, R/o 330/08 Biharpur Civil Line, Holika Mandir Ke Peeche, Bareilly.

.....Applicant.

By Advocate -Shri Bhagirathi Tiwari

**V E R S U S**

1. Union of India through Secretary, Ministry of Communication, Deptt. of Postal, Dak Bhawan, Sansad Marg, New Delhi.
2. Post Master General Bareilly Region, Bareilly.
3. Director of Postal Services O/o PMG Bareilly.

..... Respondents

By Advocate : Shri L.P. Tiwari

**O R D E R**

**By Hon'ble Dr. Murtaza Ali, Member-J :**

Learned counsel for the applicant submitted that his grievance may be redressed if a direction is given to the respondents to consider and decide the representation dated 26.02.2018 (Annexure-A-3) of the applicant within a specified

period of time. Learned counsel for the respondents has no objection if such direction is given.

3. In view of the limited prayer made by the counsel for the applicant but without commenting anything on the merits of the case, the OA is disposed of with direction to respondent No.2/Competent Authority to decide the representation dated 26.02.2018 (Annexure-A-3) of the applicant by passing a reasoned and speaking order within two months from the date of receipt of a certified copy of this order. The applicant is also directed to send a copy of this order along with a copy of the representation dated 26.02.2018 (Annexure-A-3) to the said authority within a period of two weeks. No order as to costs.

Member-J

RKM/